

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S. SIMONS SHIPPING
PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	M/s. Simons Shipping Private Limited
2.	Date of incorporation of corporate debtor	09/01/2008
3.	Authority under which corporate debtor is incorporated / registered	ROC, Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U63032MH2008PTC177615
5.	Address of the registered office and principal office (if any) of corporate debtor	M-1, Dev Prayag, Bhakti Mandir Road, Panchpakhadi, Thane (W), Thane, Maharashtra – 400602
6.	Date of closure of Insolvency Resolution Process	23/09/2026
7.	Liquidation commencement date of corporate debtor	23/09/2026 (Order received on 24/09/2026)
8.	Name and registration number of the insolvency professional acting as liquidator	Varun Anil Chopra IBBI/IPA-001/IP-P-02950/2025-2026/14525
9.	Address and e-mail of the liquidator, as registered with the Board	C-1002, Ashirvad Avenue, VIP Road, Opp. Shyam Baba Mandir, Althan, Surat, Gujarat – 395007. E-mail ID: ipvarunchopra@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	505, 21st Century Business Centre, Nr. World Trade Centre, Ring Road, Surat, Gujarat – 395002. E-mail ID: liq.sspl@gmail.com

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench, Court – V, has ordered the commencement of liquidation of M/s. Simons Shipping Private Limited on 23/09/2026 (Order received by the liquidator on 24/09/2026) under section 33 of the Code.



Name and signature of liquidator:

Varun Anil Chopra

Liquidator of M/s. Simons Shipping Private Limited

IBBI/IPA-001/IP-P-02950/2025-2026/14525

AFA valid upto: 30/06/2027



Date and place: 25/09/2026 and Surat